

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION
(SHRI JAYANT SINHA): (a) No, Sir.

(b) to (d) Do not arise.

Unlawful activities by crew of Jet Airways

1127. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Directorate General of Civil Aviation (DGCA) is aware of unlawful activities of crew members of Jet Airways such as smuggling activities, mid-air brawls and misbehaviour, with passengers, etc.;

(b) if so, the details thereof; and

(c) action taken by DGCA on various unlawful activities of crew members including details of matter taken up by DGCA with the management of Jet Airways?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) On 01.01.2018 during the operation of M/s Jet Airways flight 9W-119 (London-Mumbai) both the pilots entered into altercation. No incident of misbehavior with passengers by crew of Jet Airways have been reported to this Ministry.

(c) The altercation incident which occurred on 01.01.2018, was investigated by DGCA and on the basis of investigation report, licenses of both the pilots have been suspended for a period of 5 years.

Air services to Satna and Rewa under UDAN scheme

†1128. SHRI PRABHAT JHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has launched UDAN scheme, to be completed in several phases, to provide the facility of air travel to the common man of the country;

(b) if so, the details thereof;

(c) whether Government has announced air services from Bhopal to Satna and Rewa in the first phase of the 'Udan' scheme; and

†Original notice of the question was received in Hindi.